

DIVISION BENCH  
COURT - II

**P-106**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/208(KB)2022  
IA(I.B.C)/355(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

|                  |  |
|------------------|--|
| IN THE MATTER OF | <b>TATA CAPITAL FINANCIAL SERVICES LIMITED<br/>VS<br/>GAURAV BAJAJ</b> |
| UNDER SECTION    | <b>SECTION 95(1)</b>   |

**Appearance (via video conferencing/physically)**

Ms. Manju Bhuteria, Adv. ] For Personal Guarantor

Ms. Meekakshi Manot, Adv.

Mr. Amandeep Singh, Adv.

Mr. Rishav Singh, Adv.

Mr. Avishek Guha, Adv. ] For Tata Capital

Ms. Arunika Dutta, Adv.

Mr. Kaustav De Sarkar, Adv.

**ORDER**

1. Learned Counsel for the parties present.
2. IA(I.B.C)/355(KB)2024:
  - a. Reply Affidavit, if any, be filed within a period of two weeks.
  - b. List this matter for consideration **on 10.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**